

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.232- IA/1266(AHM) 2023
In
CP(IB) 345 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

Jyoti Power Corporation Pvt Ltd

.....Respondent

Order delivered on: 28/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

(Hybrid Mode)

IA/1266(AHM) 2023

None has appeared on behalf of the applicant as well as Counsel for the respondent.

On the last date of hearing, Counsel for the applicant sought adjournment in the matter.

Last chance is given to both the Counsels to appear and make submissions in the matter.

Re-list on 02.08.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)